

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
I.A. NO. 556 & 557 OF 2024  
IN  
O.A. NO.515 OF 2023**

**IN THE MATTER OF:**

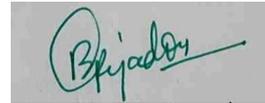
GANGA POLLUTION ...APPLICANT  
VERSUS  
STATE OF UTTAR PRADESH & ORS. ...RESPONDENT

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PLACE: DELHI  
DATE: 16.05.2025

FILED BY:-



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NBSA 16-08-28  
Year.....



**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**  
INTERLOCUTORY APPLICATION NO. 556 & 557 OF 2024  
IN  
ORIGINAL APPLICATION NO.515 OF 2023

**IN THE MATTER OF:**

Ganga Pollution ...Applicant  
  
Versus  
  
State of Uttar Pradesh & Ors. ...Respondent

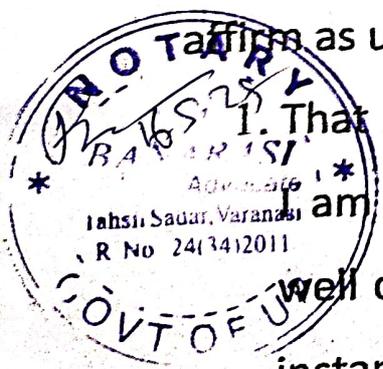
**REPLY ON BEHALF OF CHIEF ENGINEER, SONE, IRRIGATION  
AND WATER RESOURCES DEPARTMENT, STATE OF UTTAR  
PRADESH IN I.A. NO. 556&,557 OF 2024 IN O.A.515 OF 2023**

**MOST RESPECTFULLY SHOWETH:**

I, SK Singh, aged about 55 year S/o  
Late Sri KPSingh, presently posted as Chief Engineer,  
Sone, Irrigation and Water Resources Department, State of  
Uttar Pradesh, the deponent, do hereby solemnly state and

affirm as under: -

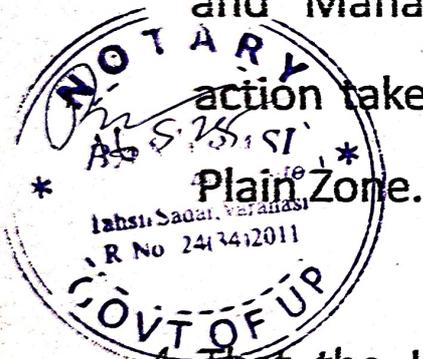
I. That I am above-mentioned answering Respondent, and  
I am filing the present Affidavit. That the Deponent is  
well conversant with the facts and circumstances of the  
instant case and is competent to swear this Affidavit.



2. That the Deponent has read and understood the contents of the present Affidavit. The averments made in the affidavit which are not specifically admitted hereunder must be considered to have been denied by the Deponent.

3. That this O.A. pertains to the pivotal issue of defining and demarcating the Flood Plain Zone of River Ganga and its tributaries in the State of UP especially in reference to the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 and the action taken by the authorities for protecting the Flood Plain Zone.

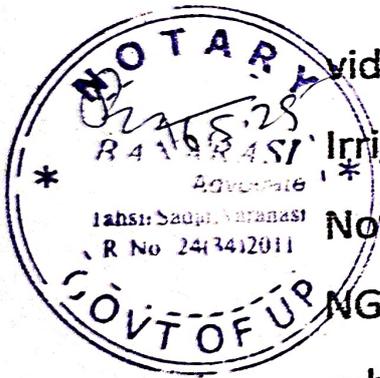
4. That the I.A. No. 556/2024 & 557/2024 are filed by Harish-Chandra Research Institute (Dept. of Atomic Energy, GOI). This petition is filed for seeking permission of construction of the Campus (Hostel Building, Library Building etc.) on the left bank of the river Ganga near Chhatnag Ghat in Jhunsi, Prayagraj and they have prayed



to club the case records of PIL No 4003 of 2006 delivered dated 21.07.2023 of Honourable Allahabad High Court and allow them as Party respondent in OA NO 515/2023 of Honourable National Green Tribunal.

5. It is respectfully submitted by the Respondent that the delineation of the Flood Plain Zone (FPZ) of River Ganga, Segment B, Phase II, has been carried out in reference to the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016. The coordinates demarcating the Flood Plain Zone, based on a flood frequency of 1 in 100 years, have been duly published vide Gazette Notification issued under Section 4 of the Irrigation and Water Resources Department, bearing Notification No. 24/2025/107/2025&27/lrr/4/16 (Writ) NGT/2023, dated 29.01.2025, at Lucknow. The present submission is made in Original Application No. 515/2023.

6. It is germane to mention here that the matter pertains to the jurisdiction of the Prayagraj Development



*[Handwritten signature]*

Authority, Prayagraj. A copy of the aforesaid Gazette Notification has been forwarded to the Vice Chairman, Prayagraj Development Authority, Prayagraj, under Letter No. 498/flafu/kok/, dated 02.04.2025, for further necessary action. True Copy of letter dated 02.04.2025 is annexed herein as **ANNEXURE 1**.

7. It is stated that the Flood Plain Zone of the river Ganga has been determined by Irrigation Department, U.P. and the irrigation department, UP provided the coordinates of (Longitude & Latitude) sent by NIH to all the concerned departments, Uttar Pradesh and ask them to take necessary actions as per the co-ordinates (latitude & longitude). It is also stated that if the concerned departments face any issues regarding the above said coordinates, the irrigation department is ready to provide the assistance.

8. I state that everything stated above has been stated by me in my official capacity on and derived from the



*[Handwritten signature]*



प्रेषक,

अधिशायी अभियन्ता, सिंचाई निर्माण खण्ड,

वाराणसी।

सेवा में,

पत्रांक- 500 / सि०नि०ख०वा० / 13-11-2024 / 2025  
उपाध्यक्ष, वाराणसी विकास प्राधिकरण, वाराणसी।

विषय:- मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित-ओ०ए० सं०-515/2023 तथा इससे सम्बन्धित ओ०ए० सं०-527/2023 एवं सम्बद्ध आई०ए० सं०-296/2024, 297/2024 में मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 11.02.2025 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक के सम्बन्ध में अवगत कराना है कि सिंचाई एवं जल संसाधन अनुभाग-4 उ०प्र० शासन, लखनऊ के पत्र संख्या-24/2025/107/2025-27-सि०-4-16 (रिट) एन०जी०टी०/2024/दिनांक 29.01.2025 के माध्यम से पारित आदेश में गंगा नदी के फ्लड प्लेन जोन का निर्धारण कर दिया गया है, जिसके एन०आई०एच० द्वारा प्रेषित कोऑर्डिनेट्स (अक्षांश, देशांतर) ई-मेल के माध्यम से आपको प्रेषित कर। अवगत कराना है कि मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित-ओ०ए० सं०-515/2023 में दिनांक 11.02.2025 को पारित आदेश के क्रम में कोऑर्डिनेट्स (अक्षांश, देशांतर) के अनुसार यथावश्यक कार्यवाही करने का कष्ट करें। उल्लेखनीय उक्त वाद की अगामी सुनवाई की तिथि-23.04.2025 को निर्धारित है।

संलग्नक:-1- मा० राष्ट्रीय हरित अधिकरण आदेश दिनांक 11.02.2025 की प्रति।

2-सिंचाई एवं जल संसाधन अनुभाग-4 उ०प्र० शासन, संख्या-24/2025/107/2025-27-सि०-4-16 (रिट) एन०जी०टी०/2023/दिनांक 29.01.2025 लखनऊ के पत्र की प्रति।

3-एन०आई०एच० द्वारा प्रेषित कोऑर्डिनेट्स ई-मेल द्वारा।

अधिशायी अभियन्ता  
सिंचाई निर्माण खण्ड, वाराणसी।

पत्रांक- 500 / सि०नि०ख०वा० / तददिनांक - 02/04/2025

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

- 1-मुख्य अभियन्ता (सोन), सिंचाई एवं जल संसाधन विभाग, उ०प्र०, वाराणसी।
- 2-अधीक्षण अभियन्ता, सिंचाई निर्माण मण्डल, वाराणसी।
- 3-भंवर पाल सिंह जादौन, अधिवक्ता मा० सर्वोच्च न्यायालय, नई दिल्ली।

अधिशायी अभियन्ता  
सिंचाई निर्माण खण्ड, वाराणसी।

प्रेषक,

अधिशाली अभियन्ता, सिंचाई निर्माण खण्ड,  
वाराणसी।

सेवा में,

पत्रांक - 498 / सिंचाई निर्माण खण्ड / दिनांक - 02/04/2025  
उपाध्यक्ष, प्रयागराज विकास प्राधिकरण, प्रयागराज  
द्वारा अधीक्षण अभियन्ता सिंचाई कार्य मण्डल, प्रयागराज।

विषय:- मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित-ओ0ए0 सं0-515/2023 तथा इससे सम्बद्ध आई0ए0 सं0-458/2024, 556/2024, एवं 557/2024 में मा0 राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 11.02.2025 के अनुपालन में।

उपरोक्त विषयक के सम्बन्ध में अवगत कराना है कि सिंचाई एवं जल संसाधन अनुभाग-4 उ0प्र0 शासन, लखनऊ के पत्र संख्या-24/2025/107/2025-27-सिंचाई-4-16 (रिट) एन0जी0टी0/2024/दिनांक 29.01.2025 के माध्यम से पारित आदेश में गंगा नदी के फलड प्लेन जोन का निर्धारण कर दिया गया है, जिसके एन0आई0एच0 द्वारा प्रेषित कोऑर्डिनेट्स (अक्षांश, देशांतर) ई-मेल के माध्यम से आपको प्रेषित कर। अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित-ओ0ए0 सं0-515/2023 में दिनांक 11.02.2025 को पारित आदेश के क्रम में कोऑर्डिनेट्स (अक्षांश, देशांतर) के अनुसार यथावश्यक कार्यवाही करने का कष्ट करें। उल्लेखनीय उक्त वाद की अगामी सुनवाई की तिथि-23.04.2025 को निर्धारित है।

संलग्नक:-1- मा0 राष्ट्रीय हरित अधिकरण आदेश दिनांक 11.02.2025 की प्रति।

2-सिंचाई एवं जल संसाधन अनुभाग-4 उ0प्र0 शासन, संख्या-24/2025/107/2025-27-सिंचाई-4-16 (रिट) एन0जी0टी0/2023/दिनांक 29.01.2025 लखनऊ के पत्र की प्रति।

3-एन0आई0एच0 द्वारा प्रेषित कोऑर्डिनेट्स ई-मेल द्वारा।

अधिशाली अभियन्ता  
सिंचाई निर्माण खण्ड, वाराणसी।  
02-04-25

पत्रांक- 498 / सिंचाई निर्माण खण्ड / तददिनांक - 02/04/2025

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

1-मुख्य अभियन्ता (सोन), सिंचाई एवं जल संसाधन विभाग, उ0प्र0, वाराणसी।

2-अधीक्षण अभियन्ता, सिंचाई निर्माण मण्डल, वाराणसी।

3-भंवर पाल सिंह जादौन, अधिवक्ता मा0 सर्वोच्च न्यायालय, नई दिल्ली।

अधिशाली अभियन्ता  
सिंचाई निर्माण खण्ड, वाराणसी।  
02-04-25